

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 176/252/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.11.2017**

**NAME OF THE COMPANY: AKS Infrabuild Pvt. Ltd.**

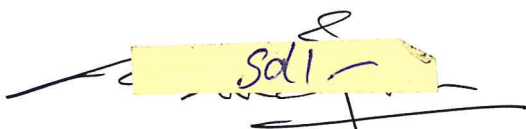
**SECTION OF THE COMPANIES ACT: 252**

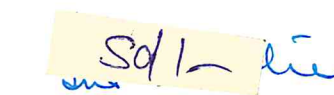
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present : None.

**ORDER**

Notice to the Petitioner through counsel as well as to the ROC and Income Tax Department through its Standing Counsel, returnable on 11<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**